

**CENTRAL ADMINISTRATIVE TRIBUNAL
BAMGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/001215/2019

FRIDAY, DATED THIS THE 18TH DAY OF DECEMBER, 2020

**HON'BLE MR.SURESH KUMAR MONGA
HON'BLE MR.RAKESH KUMAR GUPTA**

**...MEMBER(J)
...MEMBER(A)**

Ms.N.P.Sharada,
W/o Ravi Kumar,
Aged about 51 years,
Occ: Casual Announcer/Compere All India Radio,
Bhadravathi, Shivamoga District,
R/o No.169/B, Hudco Colony,
Bhadravathi.

...Applicant

Vs.

1. The Union of India,
Ministry of Information and Broad Casting,
New Delhi – 110 001.
Represented by its Secretary.
2. The Prasara Bharathi Broad Casting,
Corporation of India,
Represented by its Chief Executive Officer,
New Delhi – 110 001.
3. The Director General,
All India Radio,
Akashavani Bhavan,
Parliament Street,
New Delhi -110 001.
4. The Station Director,
All India Radio,
JPS Colony,
Bhadravathi,
Shivamogga District,
Karnataka – 577 312.

...Respondents

(By Shri M.V.Rao for Respondents)

O R D E R (ORAL)

Per: Suresh Kumar MongaMember(J)

Earlier the applicant was being represented by Shri G.M.Chandrashekhar, Advocate.

2. However, on 05.11.2020 Shri G.M.Chandrashekhar had made a statement that the applicant has taken away his brief with 'No Objection Certificate', to engage some other Counsel. Therefore, on 05.11.2020 the applicant remained unrepresented. However, in the interest of justice, the matter was adjourned to 16.11.2020.
3. On 16.11.2020 nobody had put in appearance on behalf of the applicant. Still in the interest of justice, the matter was adjourned to 09.12.2020. Again on 09.12.2020, nobody had put in appearance on behalf of the applicant. Still the matter was adjourned to 18.12.2020, i.e. today.
4. Today, again nobody has put in appearance on behalf of the applicant. It appears that the applicant has lost his interest to pursue the present original application.
5. Accordingly, the Original Application is dismissed for non-prosecution.

(RAKESH KUMAR GUPTA)
MEMBER(A)

(SURESH KUMAR MONGA)
MEMBER(J)

sd.

